

Mr. A. Mohapatra
G.C. Patnaik
R.C. Sahoo
B. Nayak

(A)
(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No.....429.....1995

.....Rusmurt Kumar Sahoo.....Applicant(s)

Versus

Union of India & Others.....Respondent(s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	1.8.95	REGISTER REGISTRAR	IPO for Rs.50/- has been filed.
1.	2.8.95	Adjourned to 3.8.1995 at request of MEMBER (ADMINISTRATIVE)	1. In this application, the petitioner is an outsider and become a candidate for the post of Trainee Assistant Driver under Railway Recr. Board, BBSR has filed this case U/s. 19 of CAT Act, praying for treatment of his candidature as OBC instead of O.C.
2	4.8.95	Heard Shri G.C. Patnaik, learned counsel for the applicant. It is seen from the Original Application that the applicant has submitted a representation addressed to the Chairman, Railway Recruitment Board, Bhubaneswar on 27.5.1995, agitating his grievance regarding non-selection under the reserved for O.B.C. Candidates in respect of Tr. Assistant Driver (Elect./ Diesel) with reference to the Employment Notice vide Annexure-1. According to the applicant, no reply has been received from the Chairman. Considering the facts of the case, it is necessary to direct the Chairman, Railway Recruitment Board, Bhubaneswar (Respondent 1) to dispose of the said representation within 30 days from the date of receipt of a copy of these orders with a reasoned order.	For Regn. Pl. B/1-895 1.8.95 50 (3) REGISTRAR FOR ADMISSION & INTERIM ORDERS Bench 11/8/95

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
..2	4.8.1995	<p>It is also seen that while the Railway Recruitment Boards at Ahmedabad and Bhopal have included the Diploma in Electrical/Mechanical/Electronics Engineering as one of the required qualifications for the said posts, the same has been omitted in the advertisement issued by the Railway Recruitment Board, Bhubaneswar. This aspect shall, specially be considered while disposing of the representation.</p> <p>Thus the Original Application is disposed of.</p> <p>Send a copy of the orders to the Chairman, Railway Recruitment Board (Respondent 1) along with a copy of the original application and a copy of the order be made available to the counsel appearing for the petitioner.</p> <p style="text-align: right;">8/8 MEMBER (ADMINISTRATIVE)</p>	<p>OS. No: 2 dt. 4.8.95</p> <p>A copy of orders dt. 4.8.95 with copy of the application sent to opp. parties by regd. post. The record has been referred on 4.8.95</p> <p>The same copy of order may also be given to the applicant's counsel.</p> <p style="text-align: right;">S. O. 8/8 Member 08.08.95 S. O.</p> <p>Received a copy of the order dt. 4.8.95 R. O. 08.08.95</p>